

No. 362/2021

PROCEEDINGS OF THE PRL. DISTRICT & SESSIONS
COURT BIDAR.

R E A D :

5) Letter No. E (2) 686-732/2020-21 dated 05/06/2020 of the Secretary, Karnataka Public Service Commission, Bengaluru, having a list of selected candidates eligible for appointment to the post of First Division Assistants, in the Judicial Department of Bidar Unit, under notification No. PSC E: (2) 683/2020-21 dated 02/06/2020.

6) This office note dated 18/01/2021. and orders passed thereon.

ORDER NO. 95/2021 **BIDAR DATED: 27/01/2021**

The following candidates as selected and allotted by the Karnataka Public Service Commission, Bengaluru, vide letter referred at (1) above, are hereby appointed to the post of First Division Assistant, in the Judicial Department of Bidar Unit, in the Scale of 27650-650-29600-750-32600-850-36000-950-39800-1100-46400-1250-52650 temporarily on probation of two years, under the Provisions of Karnataka Sub-Ordinate Courts (Ministerial and others posts) (Recruitment) Rules 1982 as amended by the rules 2007 read with General recruitment Rules 1977.

NON-LOCAL CADRE

Sl. No	Name of the candidate and address.	Selected under which category	Appointed and posted to which Court.
1	2	3	4
1	Smt. Hemalatha V.R. A. Venkatapura (V), A. Venkatapura post Koratagere, Tumkuru 572129	2A/W	Prl. Senior Civil Judge and CJM, Bidar.

LOCAL CADRE

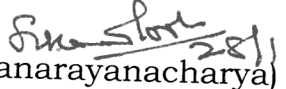
Sl. No	Name of the candidate and address.	Selected under which category	Appointed and posted to which Court.
1	2	3	4
1	Sri. Hanumesh S/O Narsappa at Giniwar Post Badarli, TQ.Sindhanur Dist. Raichur-584128	2A/RL	Civil Judge and JMFC Court, Bhalki
2	Sri.Channabasappa S/o Nandan, Door NO.5, Laxmi Apartment Ward No.22,JP Nagar Near Netaji School Hosapete,Ballari-583201	GM/3B/XMP	Senior Civil Judge and JMFC Court,Bhalki.

TERMS AND CONDITIONS

1. Appointment of above said candidates is subject to final decision in A. No. 4744/2019 filed before KSAT.
2. The selected candidates should join their duty within 15 days from the date of receipt of this appointment order. If the selected candidates are not reported for duty within 15 days his/her selection will be automatically cancelled and deemed to have been cancelled. After 15 days no plea or excuses will be considered
3. The selected candidate will be under probationary period for the period of minimum two years. If any selected candidates is found having involved in immoral activities, indulging in corrupt practices, found inefficient or misbehaving or working detrimental to the interest of Judicial Institution then he/she will be discharged from the service without any prior notice and without any enquiry.
4. If any documents are found fake/forged/not genuine, his/her selection will be cancelled without giving any notice.
5. The selected candidates shall pass Computer Literacy Test as per Rules 2012 and subsequent amendments and also pass Kannada Language as per Karnataka Civil Services (Service and Kannada Language Exam) Rules 1974 or obtain Kannada Exemption Certificate from the concerned Presiding Officers.
6. If any candidate is found having given false information in the application or submitted fake documents his/her selection will be cancelled without giving any notice.
7. Further, their seniority will be considered as per selection notification No. PSC E(2) 683/2020-21 of KPSC as per Government Circular No. ಸಿಆಸುಇ 76 ಸನೆನಿ dated: 15/02/2018.
8. Further, the selected candidates shall submit their respective Medical and Fitness certificates in the concerned courts at the time of joining.

Place: Bidar.

Date: 27/01/2021.


(Kadloor Satyanarayanacharya)
Prl. District & Sessions Judge,
Bidar.



Copy Submitted to:

The Registrar General, Hon'ble High Court of Karnataka, Bangalore, (with a covering letter), for favour of kind information.

Copy forwarded for information and needful to:-

- 1 The Prl Senior Civil judge and CJM Bidar
- 2 The Civil Judge & JMFC., Bhalki
- 3 The Senior Civil Judge and JMFC Bhalki .
4. The Account Sheristedar of this.
- ~~5. The Software Technician of this court with a direction to web host the same on official website of this office.~~
6. Smt. Hemalatha V.R. A. Venkatapura (V), A. Venkatapura
Post Koratagere, Tumkuru-572129
7. Sri. Hanumesha S/O Narasappa at Giniwara Post Badarli,
TQ. Sindhanur Dist. Raichur-584128.
8. Sri.Channabasappa S/o Nandan,Door NO.5, Laxmi
Apartment Ward No.22,JP Nagar Near Netaji
School Hosapete,Ballari-583201.
9. Office Order Book.
10. Adm. File.